

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.51/2015  
IN  
CP No.14/59/2015  
RT CP No.59/Chd/Pb/2016**

In the matter of:

Ashish Chopra

.Petitioner

Versus


M/s Anant Tools Pvt. Ltd.

.....Respondents

Present: . Mr. Rajinder Mahajan, Advocate, for petitioner  
Mr.Anuj Chopra, Director for Respondents.

Mr.Anuj Chopra, Director for respondents stated that the arguing counsel Mr.B.S.Sangha could not come from Jalandhar due to his ill-health. Mr.Mahajan, Advocate for petitioner submits that he was also informed about it yesterday.

List the matter now for arguments on 03.10.017

  
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(Justice R.P.Nagrath)  
Member (Judicial)

August 29, 2017  
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